

**Break up of Costs of DDA Flats in  
Janakpuri**

10070. SHRI HIRA LAL R.

PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the price paid/payable to Delhi Development Authority by allottees of LIG Flats especially situated in pockets C5B, C5C and C5D of Janakpuri, New Delhi includes besides the actual cost of construction, various other charges such as premium on land, maintenance, administrative departmental and documental; electrical (internal) charges and interest paid by DDA to LIC, General Insurance, etc; and

(b) if so, the break up of the cost in respect of these flats in the above pockets ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) D.D.A. have reported that their flats including LIG flats in Pockets C5B, C5C and C5D, Janakpuri include premium for land. These flats are disposed of at composite cost announced through the brochure. Departmental charges, interest on capital, administrative charges etc. from part of cost of construction and are treated as such. The break up of the cost of construction and cost of land is duly furnished to the allottees through demand-cum-allotment letters.

**Recovery from Unauthorised Tenants  
in Vasant Vihar**

10071. SHRI DHARAM BIR

SINHA : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 9415 on 8 May, 1978 regarding termination of sub-lease of plots in Vasant Vihar and state :

(a) whether the damages have since been recovered from the tenants for the period during which the tenants remained in unauthorised occupation of the premises;

(b) if not, the reasons therefor and the amount to be recovered in each case;

(c) the total amount involved; and

(d) what steps Government have taken to ensure recovery of the dues ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

**AICRP in Uttar Pradesh.**

10072. SHRI B.D. SINGH : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4860 on 26 March, 1984 regarding AICRP in Uttar Pradesh and state :

(a) the reasons for continuously decreasing female stock as shown in Annexure I, reply to the above question year-wise, genetic-group-wise, from 1981 to 1983 but increasing thereof in 1984, genetic-group-wise females number born year-wise in 1983 and 1984 and those died and/or sold;

(b) whether Government consider proportion of cows dry versus those in milk, year-wise, genetic-group-wise, satisfactory when from 1978 continuously such large proportion was dry and average daily milk production per animal in milk so low;

(c) the proportion crossbred cows dry Government consider satisfactory and the reasons therefor; and

(d) the criteria utilised to pronounce overall performance of IVRI unit visited in March 1984 as satisfactory ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Decrease in female strength from 1981 to 1983 in some genetic group is as per the programme. The decrease in half-breds and second generation crosses. (FBH, FJH, BPH and JFG) was due to the culling of animals as per recommendations of the workshop(s). There is no increase in the number of females in 1983-84 as compared to 1982-83. The animals under interse genetic groups for 1983-84 had been pooled with the corresponding genetic groups while for 1982-83 and the previous years they had been shown separately. The average daily milk production was comparatively low. However, a rising trend over the years has been observed. The genetic-group-wise female number born year-wise from 1983-84 and those died and/or sold will be placed on the Table of the House in due course.

(b) and (c) The proportion of dry crossbred cows is a variable, highly affected by the management especially related to green fodder availability and reproduction. However, a proportion of 30 : 70 of cows dry to those in milk is considered satisfactory.

(d) On seeing the condition and health of animals, overall condition of the farm and trend in production performance, the Hon'ble Union Minister of Agriculture, M.P. and Member of Governing Body of ICAR, Director-General & Deputy Director General (AS) had verbally expressed their satisfaction.

अवन्तिका कालोनी में "न्यू पैटर्न रजिस्ट्रेशन स्कीम", 1979 के अंतर्गत डी० डी० ए० के पल्लटों का आवंटन

10073. श्री आर० एन० राकेश : क्या निर्माण और आवास मंत्री 5 दिसम्बर, 1983 अतारांकित प्रश्न संख्या 1937 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उपर्युक्त प्रश्न के भाग (घ) में उल्लिखित उन पत्रों का ब्यौरा क्या है जो वितरित हुए बिना वापस मिल गये हैं;

(ख) उपर्युक्त प्रश्न के भाग (क) के उत्तर में दी गई सूची के अनुसार ऐसे सफल व्यक्तियों की संख्या कितनी है, जिनका आवंटन रद्द कर दिया गया है;

(ग) डी० डी० ए० को ऐसे कितने सफल व्यक्तियों से पत्र मिले हैं और क्या डी० डी० ए० ने उनके पत्रों का उत्तर दिया है और तत्सम्बन्धी ब्यौरा क्या है;

(घ) क्या डी० डी० ए० द्वारा भेजे गये पत्र के उत्तर में ऐसे सफल व्यक्तियों द्वारा मांगी गई अपेक्षित जानकारी डी० डी० ए० ने उन्हें दे दी है;

(ङ) यदि हां, तो क्या सरकार ने इस सम्बन्ध में कोई कार्यवाही की है और

(च) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और यदि नहीं तो उसके क्या कारण हैं ?

खेल विभाग में, निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उपमन्त्री (श्री मल्लिार्जुन) : (क) वापस प्राप्त हुए आवंटन के 39 पत्रों के ब्यौरे संलग्न विवरण में दिए गए हैं।

(ख) श्री देवकी नन्दन गर्ग के मामले में आवंटन दिल्ली विकास प्राधिकरण के दिनांक 10 फरवरी, 1984 के पत्र सं० एफ 6 (878) 83/एच. बी./एन. पी. जे. द्वारा रद्द किया गया था। यह इसलिए किया गया था क्योंकि आवंटन एवं मांग पत्र जो दिल्ली विकास प्राधिकरण को जात उसके आखिरी पते पर रजिस्टर्ड डाक द्वारा भेजा गया था, इस टिप्पणी के साथ अदत्त वापस मिल गया था कि "बिना पता बताए चला गया"। अन्य 38